

Name of the Corporate Debtor: Ind-Barath Energy (Utkal) Limited; Date of commencement of CIRP: August 29, 2018; List of creditors as on: August 29, 2018 updated for claims/additional information received as on August 31, 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	Bank of Baroda	06.09.2018	1,85,25,05,811.06	1,85,25,05,811.06	Secured	1,85,25,05,811.06	1,85,25,05,811.06	No	3.633%	0	0	0	0	0	Bank of Baroda has filed revised claim considering upward revision in interest rate of 0.10% which was not accounted in the proof of claim filed initially.
2	Power Finance Corporation of India	11.09.2018	21,54,17,92,083.00	21,54,17,92,083.00	Secured	21,54,17,92,083.00	21,54,17,92,083.00	No	42.246%	0	0	0	0	0	-
3	Rural Electrification Corporation Limited	11.09.2018	11,47,60,43,582.00	11,47,60,43,582.00	Secured	11,47,60,43,582.00	11,47,60,43,582.00	No	22.506%	0	0	0	0	0	-
4	Edelweiss Asset Reconstruction Company Limited	12.09.2018	2,68,51,09,318.00	2,68,51,09,318.00	Secured	2,68,51,09,318.00	2,68,51,09,318.00	No	5.266%	0	0	0	0	0	Edelweiss ARC has filed revised claim including the contribution made prior to the CIRP in the claim amount.
5 (a)	Union Bank of India	11.09.2018	1,72,66,57,043.71	1,72,66,57,043.71	Secured	1,72,66,57,043.71	1,72,66,57,043.71	No	6.302%	0	0	0	0	0	-
5 (b)	Union Bank of India (On account of Corporation Bank being merged with Union Bank of India)	12.09.2018	1,48,67,33,411.00	1,48,67,33,411.00	Secured	1,48,67,33,411.00	1,48,67,33,411.00	No		0	0	0	0	0	Notification has been issued by the Central Government in the Official Gazette of India bearing no. G.S.R. 154(E) dated March 04, 2020 notifying the Scheme of Amalgamation Corporation Bank and Andhra Bank have merged in to Union Bank of India w.e.f April 01, 2020. Accordingly the claim of the Union Bank and Corporation Bank is merged.
6	The Karur Vysya Bank Limited	11.09.2018	58,00,04,072.77	58,00,04,072.77	Secured	58,00,04,072.77	58,00,04,072.77	No	1.137%						
7	Punjab National Bank	06.09.2018	5,29,76,75,359.00	5,29,76,75,359.00	Secured	5,29,76,75,359.00	5,29,76,75,359.00	No	10.389%						
8	Jammu and Kashmir Bank Limited	10.09.2018	1,07,47,50,837.82	1,07,47,50,837.82	Secured	1,07,47,50,837.82	1,07,47,50,837.82	No	2.108%						
9	Phoenix ARC Private Limited (in its capacity as trustee of Phoenix Trust FY 18-5)	10.09.2018	92,68,59,075.00	92,68,59,075.00	Secured	92,68,59,075.00	92,68,59,075.00	No	1.818%						
10	Axis Bank Limited	21.09.2018	86,86,65,806.00	28,31,57,994.00	Secured	28,31,57,994.00	28,31,57,994.00	No	0.555%			585507812.00			
11	MAIF Investments India 2 Pte Limited	12.09.2018	15558721071	0	Secured	0	0	No	-			15558721071.00			Pursuant to Order in IA no. 582 of 2019 in C.P. (IB) No. 276/7/HDB/2018 by Hon'ble NCLT read with Hon'ble NCLAT Order dated July 06, 2021 in CA (AT) No. 1232 of 2019.
11	<b>Total</b>		<b>59,77,78,42,111.36</b>	<b>48,93,12,88,587.36</b>		<b>48,93,12,88,587</b>	<b>48,93,12,88,587</b>			<b>0</b>	<b>0</b>	<b>16144228883</b>	<b>0</b>		